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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA. 445/97

dt. 6-10-98

Between

Lammikanth : Applicant

and

1. The Commander
Works Engineer
Ministry of Defence
Mudfort
Secunderabad 500003

2. The Employment Officer
Employment Exchange Office
Hyderabad

: Respondents

Counsel for the applicant : K.L.N. Rao
Advocate

Counsel for Respondent-1 : N.R. Devaraj
CGSC

Counsel for Respondent-2 : P. Naveen Rao
Advocate

Coram

Hon. Mr. H. Rajendra Prasad, Member (A)

Hon. Mr. B.S. Jai Parameshwar, Member (J)

Jai

Order

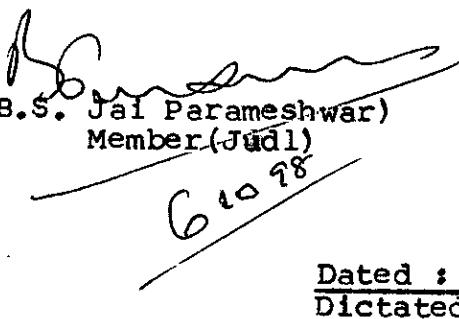
Oral order (per Hon. Mr. H. Rajendra Prasad, Member(Admn.))

Heard Mr. Sastry for Mr. K.L.N. Rao on behalf of the applicant, Mr. N.R. Devaraj for Respondent-1, and Mr. Phaniraj for Mr. P. Naveen Rao for Respondent-2.

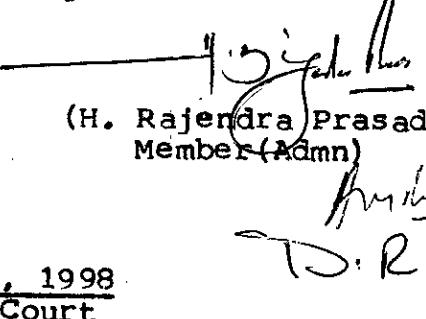
1. In the light of the submissions made by the learned counsel for the rival parties the following final order is passed in continuation of the orders passed on 16-4-97:

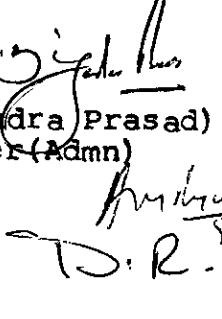
If the applicant was permitted to appear for test/examination/interview held in April, 1997 for the post of Chowkidar in the office of Commander Works Engineers, or on any subsequent date, in pursuance of the interim order passed by this Tribunal on 6-4-1997, the results of the applicant shall be declared now, and if he was found meritorious enough to be selected for any of the posts notified he may be appointed to a suitable post. If on the other hand, he was not selected for any post no further action is necessary.

2. Thus the OA is disposed of finally.


(B.S. Jai Parameshwar)
Member (Jud1)

6-10-98


(H. Rajendra Prasad)
Member (Admn)


T.D. R.

Dated : 6 October, 1998
Dictated in Open Court

sk

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OA.445/97

Copy to :-

1. The Commander, Works Engineer, Ministry of Defence, Mudfert, Secunderabad.
2. The Employment Officer, Employment Exchange Office, Hyderabad.
3. One copy to Mr. K.L.N.Rao, Advocate, CAT., Hyd.
4. One copy to Mr. N.R.Devaraj, Sr.CGSC., CAT., Hyd.
5. One copy to Mr.P.Naveen Rao, Advocate, CAT., Hyd.
6. One copy to D.R.(A), CAT., Hyd.
7. One duplicate copy.

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II COURT

TYPEDE BY
COMPILED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI ~~R. BURMAN~~ : M(A)

AND

THE HON'BLE SHRI G.S. DAI, PARAMESHWAR:
M(J)

DATED: 6/10/98

ORDER/JUDGMENT

~~M.A/2.A/C.P.N.C.~~

in
D.A.NO. 445/97

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

